BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CP (IB) No. 03/KB/2017 CA(IB) No. 29/KB/2018 CA(IB) No. 31/KB/2018

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Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M.

Name of the Company Under Section		Nicco Corporation Limited 14 IBC		
	VINO	S KUMBR KOTHARY	Liquidha	11 Jan 2017
	Avishek Sk Shal	Guha, Adv crakh Raja, Adv	Technology development Board	Set. 4 Jan, 2018
	Arnab	in Laha, Adv. Saudar, Adv. h Show, Adv.	Workers Union.	Arnob Sarda Advocate 11/1/2019

ORDER

Ld. Liquidator as well as Ld. Counsel for the Allahabad Bank, Technology Development Board and Workers' Union is present.

C.A. (IB) No. 31/KB/2018 has been moved by the applicant UCO Bank. Liquidator is directed to file reply within 7 days with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 7 days.

List it on 01/02/2018 for disposal of C.A.

C.A. (IB) No. 29/KB/2018 has been moved by the Liquidator seeking inclusion of certain members of workmen's representatives on the Monitoring Committee and for determination of question of law regarding the claims of the workmen's dues along with certain other reliefs.

Ld. Counsel for the workmen, Technology Development Board and Allahabad Bank made a request that time may be given for filing reply. Reply may be filed within 7 days with a copy in advance to the Liquidator.

List it on 01/02/2018 for disposal of CA.

Charley, forcething Alla

Sd

(Jinan K.R.) Member (J) Sc

(V.P.Singh) Member (J)